

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.39/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DHANASHREE ELECTRONICS LTD V/S DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Operational Creditor*

**Sh. U.M. Tripathi, with Sh. Vineet Sankalp
& Sh. Anupam Mishra, Advs.** : *For the Corporate Debtor*

ORDER

- 1. There is a written request made on behalf of the Ld. Counsel representing the Operational Creditor that he is in some personal difficulty today, and therefore he is not in a position to be present for argument in the matter.**
- 2. In the interest of justice, let the matter be adjourned for final hearing on 28th August, 2024.**
- 3. Let this be the last opportunity for making submission by both the ex-partes and no adjournment would be provided on the next date of hearing as this being very old matter.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th July, 2024

*Pushpendra Kumar
(Private Secretary)*